## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 17.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr. Own Water India Pvt. Ltd. Vs ROC
CP No.181/ 2017	-	For hearing	252(3)	

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

1. C. JANARDHANA

PEDDY 9502677799 own water India

et India crons

## ORDER

PCS for Petitioner Company is present. We have heard him. List it

for orders on 30/01/2018.

Member (T)

Member (J)